

Through Fax/Mail

(J.H.C. Sch. 1-7)

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From:
Ram Sharma
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XIX(I)/5/2022/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - **Nomination of Secretaries of the District legal Services Authorities of Jharkhand for attending the Online Inauguration of Legal Literacy Clubs established by DLSAs in all Schools of DAV Group across Jharkhand on 23.02.2025 at Nyaya Sadan, JHALSA, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate all the Secretaries of the District Legal Services Authorities (DLSAs) of the State of Jharkhand for attending the **Online Inauguration of Legal Literacy Clubs established by DLSAs in all Schools of DAV Group across Jharkhand on 23.02.2025 at Nyaya Sadan, JHALSA, Ranchi** (except those who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/Child Care Leave).

You are, therefore, requested to direct the Secretary, DLSA at your Judgeship to attend the aforesaid Inauguration Programme on 23.02.2025 at Nyaya Sadan, JHALSA, Ranchi.

Accordingly, all the nominated Officers are accorded necessary permission for attending the said programme.

No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

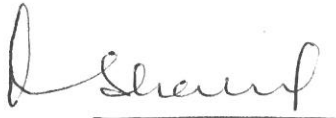
This is for your information and needful.

Yours sincerely,

Sd./- Ram Sharma
Registrar (Admin.)

Memo no. 874 /Apptt. dated, the Ranchi 17/02/2025

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to her Letter No. JHALSA/450 dated 13.02.2025 / the Director I/c, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.


17.02.25
Registrar (Admin.)